

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:446
ANSWERED ON:27.08.2010
SALE OF POWER BY NTPC
Naik Dr. Sanjeev Ganesh

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation Limited (NTPC) proposes to sell power in the spot market;
- (b) if so, the details thereof;
- (c) whether NTPC also proposes to set up merchant power plants for the purpose;
- (d) if so, the details thereof; and
- (e) the justification for such sales in the prevailing power shortage scenario in the country?

Answer

THE MINISTER OF POWER(SHRI SUSHILKUMAR SHINDE)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 446 TO BE ANSWERED IN THE LOK SABHA ON 27.08.2010 REGARDING SALE OF POWER BY NTPC.

(a) to (e) : NTPC sells full quantum of its power from existing power stations to the State Power Utilities/Distribution Companies through long-term Power Purchasing Agreements (PPAs) as per allocation finalized by the Ministry of Power and based on the tariff determined by the Central Electricity Regulatory Commission.

NTPC has proposed to sell 65% and 63% of the power from the upcoming Korba Super Thermal Power Project Stage-III (500 MW) and the Farraka Super Thermal Power Project Stage-III (500 MW) respectively, outside long term PPAs.

The proposal is under consideration of the Government of India.